

	1	2	3	4	5
12. Shree Ram	18.41		1.67	—	—
13. Ashok Leyland	—		—	1.17	—
14. Hindustan Lever	—		—	—	—
15. Modi	55.03		64.42	153.71	130.32
16. Scindia	—		—	—	—
17. T VS Iyengar	—		3.40	—	—
28. Mahindra and Mahindra	—		—	—	—
29. Larson and Toubro	—		—	—	—
20. Bajaj	0.90		10.72	4.93	6.44
	<u>822.13</u>		<u>1007.41</u>	<u>1146.48</u>	<u>657.36</u>

High Level Investigation into Desertion in the Army

4655. SHRI N.E. HORO :

SHRI K.A. SWAMI :

SHRI M. ARUNACHALM :

Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 86 on 27th July, 1984 regarding High level investigation into Ramgarh desertion and state:

(a) whether court of enquiry has completed its investigations;

(b) if so, the number of soldiers deserted, quantity of ammunitions looted from the armoury, the number of vehicles commandeered by them;

(c) whether all the deserters have since been captured, killed or missing and the ammunitions and vehicles recovered, if so, the details thereof;

(d) whether any foreign hand or element identified in the mutinous actions; and

(e) action recommended for preventing mutiny by military personnel

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) ; (a) No, Sir.

(b) to (e) Details regarding number of soldiers, the quantity of arms and ammunition, number of vehicles and the agencies involved in this incident will be available when the Court of Inquiry proceeding are completed.

Loans Given by Nationalised Banks to Small Scale Industries¹ in Karnataka and Bihar.

4656. SHRI K. MALLANNA :
SHRI N.E. HORO:

Will the Minister of FINANCE be pleased to state :

whether loans given by nationalised banks are not adequate for the industrial development of small scale industries in the States of Karnataka and Bihar?

(b) if so, the reasons for not giving adequate loans;

(c) the details of the loans given by the nationalised banks to small